



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09th February, 2023

NOTICE

Please take notice that the following matters listed today i.e 09.02.2023 for Judgment in the Court of Chairperson will be pronounced by the regular Bench of the Hon'ble Chairperson at 02:00 PM.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3961 of 2022 in Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3
2.	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	Aman Thukral
3.	Comp. App. (AT) (Ins) No. 653 of 2022	Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors.	Avinash Bhati	Bishwajit Dubey Uday Khare-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar